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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 487/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: IBG Fincon Solutions Pvt. Ltd.

V/s

Registrar Of Companies Pune, Maharashtra

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
28	Affulayya Kundukar	Advocate for Applicant	

ORDER

CP No.487/252(3)/NCLT/MB/MAH/2017

On the Application moved by the Applicant, Registrar of Companies, Pune, Maharashtra is hereby directed to file their objections to the Application filed by the Petitioner on or before the next date of hearing on 1.11.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)